

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD
SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)**
**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 13/252/HDB/2021
NAME OF THE COMPANY	ARECO Alloys India Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Chandragiri Vamshi Krishna
NAME OF THE RESPONDENT(S)	ROC Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

1

ORDER

Awaiting report from the Registrar of Companies, Hyderabad, list the matter on 14.04.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

karim